

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:126
ANSWERED ON:08.08.2012
ALTERNATIVE COAL BLOCK
Mahendrasinh Shri Chauhan ;Pathak Shri Harin

Will the Minister of COAL be pleased to state:

- (a) whether Gujarat Mineral Development Corporation (GMDC) has requested to the Union Government for allocation of alternative coal block in place of Morga-II:
- (b) if so, the details thereof;
- (c) whether the Government proposes to consider the request of GMDC; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): The Gujarat Mineral Development Corporation (GMDC) has requested for allocation of alternative coal block in place of Morga-II as the Ministry of Environment and Forests has rejected their application for Forest clearance for issuance of Prospecting Licence.
- (c) & (d): There is no provision in the existing guidelines under which allocation of alternative block could be considered. Hence, there is no proposal to provide alternative coal blocks to any allocatees.